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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

OA No.3336/92

New Delhi this the 5th Day of January, 1994.

Shri N.V. Krishnan, Vice-Chairman
Shri B.S. Hegde, Member (J)

1. The General Manager,
Northern Railway,
Baroda House,
New Delhi.
2. The Divisional Personnel Officer,
Northern Railway,
Delhi Division,
Near New Delhi Railway Station,
New Delhi.Applicants

(By Advocate Sh. H.K. Gangwani, though none appeared).

Versus

1. The Presiding Officer,
Central Government,
Labour Court,
New Delhi.
2. Inder Mohan S/O Sh. Lambhoo Ram (Applicant
in LCA No. 127/91) R/O Aly.Qr. 91-B/2, Aly.
Colony, TKD, New Delhi.
3. Jawahar Lal S/O Rupe Ram (Applicant in LCA
No. 139/91) C/O Chief Traction Foreman (RS)
Nizamuddin, Nox, Aly. New Delhi.
4. Ram Asrey S/O Bhagwati (Applicant in LCA
No. 5/92, 4/O Aly.Qr. No. 60/8, Rly. Colony,
Subzi Mandi, Delhi.
5. Inder Singh S/O Tek Chand, 4/O Aly.Qr. No.
75/6 Aly. Colony, Subzi Mandi, Delhi,
(Applicant in LCA No. 6/92).
6. Mohan Lal S/O Sh. Ganga Ram (Applicant in
LCA No. 131/91) R/O Block III PQRS 25 Double
Storey Lagpat Nagar, New Delhi.
7. Om Prakash S/O Sh. Dewan Chand (Applicant in
LCA No. 132/91) R/O 017 Malka Ganj, Subzimandi,
Delhi.
8. Gur Charan Singh S/O Sh. Wayan Singh (Applicant
in LCA No. 133/91) R/O Aly.Qr. No. 66, Aly. Colony,
Subzimandi, Delhi.
9. Chatter Singh S/O Sh. Gur Dial Singh (Applicant
in LCA No. 134/91) R/O Aly.Qr. No. 67, Aly.
Colony, TKD, New Delhi.
10. Gurdev Pal S/O Sh. Gurcharan Singh (Applicant
in LCA No. 135/91) R/O Aly.Qr. No. 68, Aly.
Colony, TKD, New Delhi.

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11. Tara Chand S/O Sh. Jai Ram (Applicant in LCA No. 136/91) R/O Rly. Qr. No. 90-D/3 Rly. Colony, TKD, New Delhi - 44.
12. Suraj Ram S/O Sh. Dina Nath (Applicant in LCA No. 137/91) R/O Rly. Qr. 85-A/2 Rly. Colony, TKD, New Delhi - 44.
13. Gian Chand S/O Sh. Amar Singh (Applicant in LCA No. 138/91) R/O Rly. Qr. 8/D Rly. Colony, TKD, New Delhi - 44.
14. Ved Prakash S/O Sh. Mandal Dass (Applicant in LCA No. 141/91) R/O Rly. Qr. No. 91-B/3 Rly. Colony, TKD, New Delhi - 44.
15. Jai Kishan S/O Sh. Bansidhar (Applicant in LCA No. 142/91) R/O 2/108, Subhash Nagar, New Delhi.
16. Tilak Rai S/O Sh. Toppan Dass (Applicant in LCA No. 143/91) R/O Rly. Qr. No. 56/8, Rly. Colony, TKD, New Delhi - 44.
17. Ram Murti S/O Sh. Jagdish Rai (Applicant in LCA No. 144/91) R/O Rly. Qr. No. 85/A-2, Rly. Colony, TKD, New Delhi - 44.
18. Kishan Chand S/O Labh Chand (Applicant in LCA No. 145/91) R/O 320, Badarpur, New Delhi - 44.
19. Shiv Rai Singh S/O Sh. Gulab Singh, (Applicant in LCA No. 409/91) R/O Rly. Qr. No. 316/7 Rly. Colony, Shakurbasti, Delhi - 34.
20. Jagat Nath (Applicant in LCA No. 885/91) R/O, Flat No. 19-C, C.B. Block D-D.A. Flat Clock Tower, Hari Nagar, New Delhi - 110064.
all through their Authorised Representative
Mr. Pratap Rai, Central Government Labour
Court,
New Delhi.

.. Respondents.

(By Advocate Shri B.S. Maine)

ORDER (ORAL)
(Hon'ble Mr. N.V. Krishnan)

This O.A. has been filed by the General Manager and the Division Personnel Officer, Northern Railway to quash the orders dated 17.7.92 and 30.9.92 (Annexure A-1 and Annexure A-2 respectively) and to direct the respondent No.1 to decide the preliminary objections before going into the merits.

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2. Shri B.S. Maine, learned counsel for respondents 4 & 5 points out that by the Annexure A-1 order in LCA No.127/91 the Presiding Officer, Central Government Labour Court awarded a cost of Rs.200/- to be paid by the Railway in each case before the reply filed by the respondents is taken on record. The Annexure A-2 order in the same case is an order of the Labour Court rejecting the application made by the Railways for a review of the Annexure A-1 order. He submits that the grant of cost is entirely within the discretion of the Court and, therefore, an application does not lie against these orders. We are satisfied that this objection is well taken. In the circumstances this O.A. is dismissed.

B.S. Hegde
(B.S. Hegde)
Member (J)

N.V. Krishnan
(N.V. Krishnan)
Vice-Chairman

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